Terra Energy Limited (in liquidation) Claims of Secured Financial Creditors

Amt in Rs.

S. No	Name of the Creditor	Address for correspondence	Claim submitted during liquidation	Claim admitted during liquidation	Date of communication of claim admission/rejection	Reasons for Rejection/Partial Rejection
1	State Bank of India	SBI, SAMB, No.32, Montieth Road, Red Cross Building, Egmore, Chennai - 600008	37,55,04,596.81	37,39,98,062.80	15-113-71177	CIRP Costs paid towards Terra Energy Limited amounting to Rs. 15,06,534/- have been included under the head CIRP Expenses.

Details of Security Interest:

A. Primary:

CC: Exclusive first charge on raw materials, consumables, stores, spares, book debts and other current assets of the company

TL: Exclusive first charge on the Fixed Assets of the company at Tiurmandankudi and Kollumangudi

BG-Extension of exclusive charge on the Current Assets and Counter Guarantee by the company.

CL- Extension of exclusive charge on the Current Assets

LC-i) Documents of title to Goods covered under Letter of Credit

ii) Extension of exclusive charge on the Current assets and Counter Guarantee by the company

B. Collateral:

 $CC/LC/BG/CL\hbox{-} Extension of exclusive charge on entire fixed assets of the company at Tirumandangudi\,\&\,Kollumangudi\,$

TL-Extension of first charge on Current Assets of the company.